NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 220/7/HDB/2017
NAME OF THE COMPANY	Syberplace E Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Tilak Raj Panjabi & Another
NAME OF THE RESPONDENT(S)	Syberplace E Solutions Pvt Ltd
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Cou	nsel(s) Designation	E-mail & Telephone No.	Signature
). Narendar Na	ik Advocation	re 9849387366	ll
MYTRI INDUKI	URU Advocat	9949833577	moz:

Counsel for Respondent(s):

Signature	E-mail & Telephone No.	e of the Counsel(s) Designation E-mail		Name of the

Enclosed Order Sheet

Heard Shri D. Narender Naik Learned Counsel and Ms. Mytri Indukuru, Learned Counsel for the Petitioner. Post the case on 10.11.2017. The Learned Adv wanted to file a memo for withdrawing the C.P.

Member (T) Bm

10 Member (J)